

[Print](#)**Defective Case Register from 2025-09-22 to 2025-09-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/38245/2025	RAJIV KUMAR MAHANTA	2025-09-22	30-OTHER DEFECT (IF ANY) sl.no.4 of affidavit in I.A not proper.
2	D-WP(C)/38021/2025	RAJ KISHOR SWAIN	2025-09-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner No.13 on V.nama does not tally with cause title.2. Deficit court fee of Rs.60/- not paid on the petition.
3	D-WP(C)/39319/2025	ASHOK KUMAR SARANGI	2025-09-22	30-OTHER DEFECT (IF ANY) Page 11 not partial neat.
4	D-CRLMP/29159/2025	AJAYA KUMAR TRIPATHY	2025-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Provision of law not correctly furnished. 2. Fathers name of the petitioner not furnished in cause title .3. Name and address of the op.no.1 not correctly furnished.
5	D-CRLREV/29151/2025	DEBASNAN DAS	2025-09-22	1. Good ground certificate not furnished
6	D-ABLAPL/29405/2025	SURYAKANTA JENA	2025-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
7	D-WP(C)/39350/2025	ASHOK KUMAR ROUT	2025-09-22	Copy not served on S.C.(T).2.Page no.14 not attested.
8	D-FAO/39578/2025	DEBASISH PATNAIK	2025-09-22	Period of Delay 26 days 2.wrong code
9	D-WP(C)/36612/2025	PRONoy MOHANTY	2025-09-22	Page no.75 not neat and legible.
10	D-BLAPL/29491/2025	ROHIT KUMAR SUNA	2025-09-22	1. P.S name mentioned in the cause title is not tally with Rejection order.
11	D-CONTC/36794/2025	HARIPAD MOHANTY	2025-09-22	Period of Delay 295 2.cause title of annex.1 to be filed.
12	D-WP(C)/39364/2025	DEBADUTTA KANUNGO	2025-09-22	30-OTHER DEFECT (IF ANY) 1.Date of Annexure-9 in petition not correctly furnished.2.No of Annexures mentioned in Prayer not correctly furnished.
13	D-CRLA/26285/2025	DEBASNAN DAS	2025-09-22	Period of Delay 51 days (I.A.for condonation of delay not filed) 2. Code Not indicated
14	D-CRLMP/29327/2025	SATYABRATA DASH	2025-09-22	30-OTHER DEFECT (IF ANY) 1. Date of order not correctly furnished Sl. no.7 in Index.
15	D-ABLAPL/29300/2025	DEEPAK KU SAHOO	2025-09-22	1. Age of Pet. No.2 mentioned in Cause Title and Vakalatnama not tally. 2. Name of Pet.

				No.3 mentioned in Cause Title and Vakalatnama not tally.
16	D-ABLAPL/29302/2025	DEEPAK KU SAHOO	2025-09-22	1. Age of Pet No.1 in Cause Title and Vakalatnama not tally. 2. Name of Pet No.2 in Cause Title and Vakalatnama not tally. 3. Name of Pet No.3 in Cause Title and Vakalatnama not tally with signature..
17	D-WP(C)/38257/2025	SAROJA KANTA SAMAL	2025-09-22	Date of annex. 13, not tally with index .
18	D-CRLA/27351/2025	DEBASNAN DAS	2025-09-22	Period of Delay 331 days (I.A.for condonation of delay not filed) 2. 1-Synopsis and List of dates page mark at the top of pages, 2-Vakalatnama executed by the appellants be kept in close cover
19	D-WP(C)/38026/2025	DIPTI RANJAN SWAIN	2025-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
20	D-BLAPL/29416/2025	JYOTIRMAYA SAHOO	2025-09-22	1. As per rejection order under Annexure-1, the name of the Lower court does not tally with cause title.
21	D-WP(C)/39605/2025	SUNIL KUMAR PANDA	2025-09-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 32 and 34 not neat.
22	D-BLAPL/29088/2025	SASHIBHUSAN DAS	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Subject code is not correctly furnished in Cause Title ,Index and A.Slip. 2. Synopsis and Date chart not paginated. 3. Age and name name of the petitioner mentioned in Cause Title does not tally with that of Rejection order. 4.The relationship of the deponent with the petitioner has not been correctly mentioned in Declaration under Affidavit
23	D-CONTC/36797/2025	ADV.	2025-09-22	1. Ref . certificate not furnished in cause title and counsel not mentioned his full name, mobile no., and enrollment no. in the petition
24	D-CRP/39489/2025	BUDHIRAM DAS	2025-09-22	This may be regd. as CMP
25	D-CRLREV/29166/2025	ANIRUDHA DAS	2025-09-22	Put up SR after filing of consolidation petition .
26	D-MACA/39176/2025	GIRIJA PRASAD DUTTA	2025-09-22	Period of Delay 72 days
27	D-WP(C)/39429/2025	NIRA SUNDAR PANDA	2025-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-CONTC/39068/2025	RAJKISHORE SAHOO	2025-09-22	Subject code not correctly furnished 1.LTI of deponent not attested and Vernacular certificate not furnished. 2. CONTC petition not paginated.
29	D-WP(C)/39356/2025	ATUL TRIPATHY	2025-09-22	30-OTHER DEFECT (IF ANY) Signature of the petitioner not tally in Affidavit as well as V>Nama

30	D-ABLAPL/29233/2025	SANJAYA KUMAR PANIGRAHI	2025-09-22	1. Address of the petitioners and surname of their father have not been given in V.Nama
31	D-WA/38920/2025	SASWAT DAS,A.G.A	2025-09-22	Cause Title not proper address of pet-5
32	D-EXP/38323/2025	DEEPAK KUMAR MOHAPATRA	2025-09-22	Put Up For Further S.R after filing the C.Copy of the Order.
33	D-WP(C)/39664/2025	SUDHIR KUMAR PATRA	2025-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Hologram of Rs.50/- to be paid on V.Nama
34	D-BLAPL/29255/2025	SURYAKANTA DWIBEDI	2025-09-22	Certified copy of rejection order (Annexure-2) not filed.
35	D-BLAPL/29294/2025	DURGAPRASAD SANGRAMJIT MALLICK	2025-09-22	p.s. no. not mentioned in the rej. order.
36	D-WP(C)/38088/2025	KUNAL KUMAR SWAIN	2025-09-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-ABLAPL/29019/2025	BHARAT JALLI	2025-09-22	1. Items in the Index not properly serial numbered. Marking of Synopsis and Date Chart as Appendix 1 and 11 in Index as well as on the document itself not proper. 2. Name of the Petitioner in Cause Title not tally with Vakalatanama.
38	D-ABLAPL/29210/2025	BISWAJIT SAMANTARAY	2025-09-22	1. Age of the petitioner mentioned in Cause Title does not tally with that of V.Nama. 2..Petition not correctly addressed to Honorable Court
39	D-BLAPL/29216/2025	SIDHARTHA SANKAR RAY (2)	2025-09-22	Petitioner name mentioned in petition does not tally with the Signature in V.nama.
40	D-ABLAPL/29307/2025	RAJESH RANJAN SAHOO	2025-09-22	Items in the Index not properly Serial Numbered.
41	D-EXP/38322/2025	DEEPAK KUMAR MOHAPATRA	2025-09-22	Put up for further S.R after filing the C.Copy of Order
42	D-WP(C)/39272/2025	ATUL TRIPATHY	2025-09-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-CMP/37820/2025	DIPTISH PRASAD PATTANAIK	2025-09-22	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
44	D-CRLA/27361/2025	DURGA PRASAD S. MALLICK	2025-09-22	Period of Delay 53 days 2. Code Wrongly indicated 3. Page no.284 not marked, 4.Para no.wrongly furnished in declaration of affidavit in I.A.No.2445/2025
45	D-BLAPL/28925/2025	TUKUNA KUMAR MISHRA	2025-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name of the petitioner mentioned in the application does not tally with signature in v.nama.
46	D-CRLMA/28367/2025	SARAT CHANDRA MEKAP	2025-09-22	1.ABWA fee Rs 50 /- not paid on V. nama.
47	D-WA/34900/2025	BISWABARA DASH,A.S.C	2025-09-22	code not furnished in original petition

48	D-ABLAPL/29444/2025	PRASANTA KUMAR NANDA	2025-09-22	1. Occupation of the Deponent not mentioned in Affidavit. 2. Age of Pet. No.1 left blank in Vakalatnama.
49	D-ABLAPL/29442/2025	ACHYUTANANDA PATTANAIK	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
50	D-WP(C)/39598/2025	BHASKAR CHANDRA PANDA	2025-09-22	30-OTHER DEFECT (IF ANY) I.A page marking not proper
51	D-ABLAPL/29330/2025	JAGABANDHU ROUT	2025-09-22	1. Code No. mentioned in A. Slip, Index, Date Chart and Cause Title not correct. 2. Name of the Pet. No.1 not properly mentioned in Index, Synopsis, Date Chart and Affidavit. 3. Fathers name of Pet No.2 mentioned in Cause Title not proper. 4. Annexure 1 not marked. 5. Age of the Petitioners not mentioned in V.nama. 6. Fathers name of Pet. No.2 in V.nama not tally with Cause Title.
52	D-CRLMC/29548/2025	ANANTA NARAYAN PATTANAYAK	2025-09-22	1. C.Copy of F.I.R. to be filed.
53	D-BLAPL/29410/2025	GOPAL KRISHNA NAYAK	2025-09-22	1. Annexure-1 not page marked in Index.
54	D-COA/34605/2025	DIGAMBARA MISHRA	2025-09-22	Period of Delay 19 days. 2. Receipt showing copy on CGC Not filed.
55	D-CONTC/36755/2025	ADV.	2025-09-22	Code NOT CORRECT
56	D-ABLAPL/29435/2025	SUDHASHREE PASAYAT	2025-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
57	D-ABLAPL/29289/2025	DIBYAJYOTI SAHOO	2025-09-22	Synopsis and Date chart not page marked.
58	D-CRLMC/28179/2025	SHIB SHANKAR MOHANTY	2025-09-22	1. Certified copy of annex-1 not filed.
59	D-WP(C)/38251/2025	RAJIV KUMAR MAHANTA	2025-09-22	30-OTHER DEFECT (IF ANY) sl.4 of affidavit in I.A not proper
60	D-ABLAPL/29270/2025	SOUMYA JYOTI BISWAL	2025-09-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.14 not neat.
61	D-CRLA/28319/2025	PRASANTA KUMAR ROURAY	2025-09-22	Period of Delay 172 2.Provision of Law not correct
62	D-WP(C)/38083/2025	JAGAMOHAN PATTANAIK	2025-09-22	.Receipt Showing Serv.copy To ct not Filed.
63	D-CRLA/29277/2025	SASMITA NANDA	2025-09-22	Judgement dtd.7-5-2025 not correctly mentioned in being aggrieved .
64	D-WP(C)/39190/2025	DILLIP KUMAR MOHAPATRA	2025-09-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page nos. 1 and 20 to 21 are not neat.
65	D-MACA/39060/2025	SOMNATH ROY	2025-09-22	statutory deposit not made
66	D-CONTC/37944/2025	ADV.	2025-09-22	1. Case number not correctly furnished in Reference certificate.
67	D-WP(C)/37364/2025	SUSMITA PATTNAIK	2025-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Declaration not furnished in the affidavit.3.Address of the opp.parties nos.1 to 3 not furnished in the cause title.
68	D-CONTC/36249/2025	ADV.	2025-09-22	1.Name of the PS in cause title not tally with affidavit
69	D-CRLMC/29621/2025	PRASANT KISHORE RAY	2025-09-22	1. Certified copy of order dated 16.09.2025 passed in SPL.GR Case No. 50/ 2023 not filed. 2. Provision of law not correctly furnished
70	D-BLAPL/29229/2025	GAGAN BIHARI SINGH	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after 2..Subject Code incorrectly Mentioned
71	D-WP(C)/38250/2025	RAJIV KUMAR MAHANTA	2025-09-22	30-OTHER DEFECT (IF ANY) sl. no.4 in I.A. of affidavit not proper
72	D-CMP/37880/2025	AMITAV TRIPATHY	2025-09-22	This may be regd. as CRP.
73	D-WP(C)/38265/2025	PRAVASH CHANDRA JENA	2025-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Nomenclature not correctly mentioned in index and affidavit. 2. Matter not mentioned in the cause title.
74	D-ABLAPL/29354/2025	SOUBHAGYA KUMAR DASH	2025-09-22	1. Serial Nos. of paragraphs are not correctly mentioned in the petition and accordingly under the Affidavit. 2.The deponent has not been authorised by the other petitioners to swear the affidavit on their behalf.
75	D-ABLAPL/29291/2025	KHUSBU PANIGRAHI	2025-09-22	Name of Petitioner mentioned in Index, Affidavit and Vakalatanama not proper.
76	D-WP(C)/38895/2025	GOURI MOHAN RATH	2025-09-22	30-OTHER DEFECT (IF ANY) Address of the petitioner in cause title does not tally with affidavit.
77	D-WP(C)/38244/2025	RAJIV KUMAR MAHANTA	2025-09-22	sl.4 of affidavit in I.A not proper.
78	D-BLAPL/29383/2025	JUGALA KISHORE PANDA	2025-09-22	Page no.11 not filed.
79	D-WP(C)/38247/2025	RAJIV KUMAR MAHANTA	2025-09-22	30-OTHER DEFECT (IF ANY) sl.4 of affidavit in I.A. not proper
80	D-CONTC/38252/2025	TARUN KUMAR MISHRA	2025-09-22	COPY OF CAUSE TITLE IN CMP NO.620/2018 BE FILED THEN PUT UP

				FOR SR
81	D-LAA/38926/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-09-22	Cause Title Not in order.Appellant was not a party in the Trial Court.
82	D-WP(C)/38957/2025	BISWARANJAN MAHARATHA	2025-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Index not correctly page mark as per petition.
83	D-CRLREV/29152/2025	LALATENDU SAMANTARAY	2025-09-22	1 Good ground certificate not furnished.
84	D-WP(C)/38138/2025	MANAS KUMAR CHAND	2025-09-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 16 and 18 not partial neat.
85	D-ABLAPL/29447/2025	PANCHANAN PANIGRAHI	2025-09-22	Annexure 1 not legible.
86	D-WP(C)/39609/2025	SUNIL KUMAR PANDA	2025-09-22	30-OTHER DEFECT (IF ANY) Date of copy of notification vide annex-2 not tally with Index.
87	D-LAA/38925/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-09-22	Cause Title Not in order.Appellant was not a party in the Trial Court.
88	D-BLAPL/29149/2025	SANTOSH KUMAR MAHANTY	2025-09-22	30-OTHER DEFECT (IF ANY) 1. Attested Annexure- 2 not filled
89	D-BLAPL/29092/2025	JYOTIRMAYA SAHOO	2025-09-22	30-OTHER DEFECT (IF ANY) 1.P. S. case No., Lower Court , T.R. case No. and Sections mentioned under para 2 of the petition and prayer portion are not correctly mentioned. 2.A. fee is deficient on rejection order
90	D-BLAPL/28928/2025	TUKUNA KUMAR MISHRA	2025-09-22	1.Name of the petitioner mentioned in application does not tally with signature in v.nama. 2. Page no. 10 7 12 not legible. 3. Annexure-2 not mentioned at page no. 14
91	D-CRLMP/28823/2025	ARUN KUMAR BEHERA	2025-09-22	. Address of the op. no.1 not mentioned in cause title. 2. Nomenclature not furnished in V.nama.
92	D-TRPCRL/29266/2025	DURGA PRASAD JENA	2025-09-22	.Subject Code incorrectly Mentioned
93	D-WA/39007/2025	PITAMBAR PANDA	2025-09-22	Code not correct
94	D-BLAPL/28930/2025	SAPAN KUMAR LENKA	2025-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
95	D-CRLREV/29016/2025	KARTIK CHANDRA TRIPATHY	2025-09-22	3-AUTHENTICATION FEE IS DEFICIENT.

				1. Page mark not correctly maintained Page no 21 not available.
96	D-WP(C)/39555/2025	ASHOK KUMAR SARANGI	2025-09-22	8-CAUSE TITLE NOT IN ORDER.
97	D-ABLAPL/29320/2025	SAROJ KUMAR SAHOO	2025-09-22	30-OTHER DEFECT (IF ANY) 1. Name of Informant appearing in Synopsis be redacted. 2. Name of Informant, his father and Victim appearing in para 2 be redacted. 3. In Affidavit declaration about no. of paragraphs not correct. 4. Annexure 1 not marked and not attested. 5. Age of Pet. not mentioned in Vakalatanama.
98	D-BLAPL/29093/2025	RAJIB LOCHAN PATTNAIK	2025-09-22	1. Page Nos. 11 and 13 are not legible properly and Annexure-1 not attested. 2. Synopsis and Date chart not paginated.
99	D-ABLAPL/29333/2025	JOGESH CHANDRA JENA	2025-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking of Date Chart as page 11 not correct.
100	D-ABLAPL/29293/2025	DIBAKAR BISWAL	2025-09-22	30-OTHER DEFECT (IF ANY) 1. Marking of Annexure 3A and 3B under Annexure 3 not proper as mentioned in Para 5. 2. Title of the Pet. and his father mentioned in Cause Title and Vakalatnama not tally.
101	D-ABLAPL/29225/2025	DIBYA JYOTI SAHOO	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In the Declaration, petitioner No.1 has been wrongly mentioned as petitioner No.3.
102	D-WP(C)/39162/2025	SOURAV SUMAN BHUYAN	2025-09-22	.Receipt Showing Serv.copy To cg not Filed.
103	D-WP(C)/39679/2025	PRASANTA KUMAR SATAPATHY	2025-09-22	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.22 not neat.
104	D-RPFAM/39127/2025	DEBA KUMAR RATH	2025-09-22	it may be register as crlmp
105	D-BLAPL/28965/2025	DIBYA JYOTI SAHOO	2025-09-22	14-NOT PROPERLY INDEXED.
106	D-BLAPL/29064/2025	AMIT KUMAR SAHU	2025-09-22	FIR DATE NOT CORRECT IN DATE CHART.
107	D-MACA/37864/2025	MANORANJAN MISHRA	2025-09-22	Court Fee Rs. 9,250/ payable, not paid
108	D-WP(C)/38091/2025	AJAYA KUMAR PRADHAN	2025-09-22	1. Annexure-2 not marked on the file.
109	D-ABLAPL/29350/2025	DHANANJAYA MUND	2025-09-22	1. Annexure 1 is not attested.
110	D-CRLMP/28747/2025	ALOK KUMAR MOHAPATRA	2025-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.

				1. Name of the petitioner not correctly furnished in Date chart. 2. Name of the PS not correctly furnished in para no.12.
111	D-WP(C)/38258/2025	AMITAV TRIPATHY	2025-09-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. petitioner no.5 - Rusi pradhan not signed in v.nama as per cause title, but Hrudanada Jena executants i n v.nama which not party in the petition.
112	D-LAA/38924/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-09-22	Cause Title Not In order.Appellant was not a party in the Trial Court.
113	D-CRLREV/28136/2025	RAJESH RANJAN SAHOO	2025-09-22	3-AUTHENTICATION FEE IS DEFICIENT. C. copy Annex-2 not filed, Xerox copy filed
114	D-BLAPL/29150/2025	NITYANANDA MOHAPATRA	2025-09-22	30-OTHER DEFECT (IF ANY) 1. Attested Annexure-1 not filled.
115	D-CRLMC/29476/2025	RASHMI RANJAN MISHRA	2025-09-22	1. Name of the opp.party not correctly furnished in Index. 2. Nomenclature not furnished in V.nama.
116	D-ABLAPL/29411/2025	SOUBHAGYA SWAIN	2025-09-22	Occupation of the Petitioner/deponent not mentioned.
117	D-WP(C)/39101/2025	DIPTENDU SUNDAR RAY	2025-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Annexure-3 not properly page marked,as per record.2. Age of the deponent on affidavit does not tally with cause title.
118	D-WP(C)/38170/2025	SANTOSH KUMAR MOHAPATRA	2025-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not mentioned in the affidavit.
119	D-BLAPL/29213/2025	SMRUTI RANJAN DASH	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
120	D-WP(C)/38246/2025	RAJIV KUMAR MAHANTA	2025-09-22	30-OTHER DEFECT (IF ANY) sl.4 of affidavit in I.A. not proper.
121	D-ABLAPL/29388/2025	AMITAV TRIPATHY	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.r there after
122	D-CRLA/26543/2025	DEBASNAN DAS	2025-09-22	Period of Delay 52 days (I.A.for condonation of delay not filed) 1-Synopsis and List of Dates not page mark on index, 2-Tribunal Case No.wrongly furnished in appeal memo and synopsis
123	D-CRLMC/29451/2025	RASHMI RANJAN MISHRA	2025-09-22	1. Date of order not correctly furnished in Synopsis. 2.1CC case number not correctly furnished in para no.7.

124	D-ABLAPL/29208/2025	DEBASNAN DAS	2025-09-22	1. Index first page not signed. 2. GR Case No. left blank in Synopsis, Date Chart, Subject matter of Cause Title, Para 1 and prayer. 3. Paragraphs in the petition not properly serial numbered. 4. Name of informant and her husband appearing in para 8 be redacted.
125	D-CRLMC/28018/2025	PRADEEP KUMAR KHUNTIA	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
126	D-ABLAPL/29404/2025	MD. GOLAM MADANI	2025-09-22	.Name Of The Filing Advocate Not In Capital Letters In The Petition
127	D-WA/23248/2025	SANJIB SWAIN,A.G.A	2025-09-22	Code not correct 2. being aggrieved not furnished , page 112 not clear, copy of original petition to be filed
128	D-WP(C)/39134/2025	ASHOK KUMAR ROUT	2025-09-22	Copy not served on S.C.(T).
129	D-FAO/39583/2025	DEBASISH PATNAIK	2025-09-22	Code wrong
130	D-WP(C)/39204/2025	STHITI PRAGYAN SUNANDINI	2025-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date Sale deed correctly Mentioned in the Paragraph -3.
131	D-WP(C)/38824/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-22	30-OTHER DEFECT (IF ANY) age of petitr no -9 not furnished
132	D-CONTC/36464/2025	ADV.	2025-09-22	1.Age and Name of the petitioner in cause title not tally with affidavit. 2. Period of Delay 419 days delay.
133	D-CRLMC/29401/2025	BIJAY KUMAR ROUT	2025-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
134	D-CRLREV/29748/2025	DEBIDUTTA MOHAPATRA	2025-09-22	1 . Date of impugned order not tally in petition as per Annex-3. 2. Crl. Rev Petition Not page marked in index.
135	D-WP(C)/38241/2025	SARAT KUMAR BEHERA	2025-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation not mentioned in both Affidavit
136	D-CRLMC/28134/2025	AMLAN SHAKTI PAUL	2025-09-22	30-OTHER DEFECT (IF ANY) 1. Nomenclature not correctly furnished Sl. no.3 in Index.
137	D-BLAPL/29522/2025	SUSANTA KUMAR LENKA	2025-09-22	T.R number not tally with Rejection order and cause title.
138	D-CONTR/28479/2025		2025-09-22	Period of Delay 152 days delay IA not filed 2. Code Not correct. 3. Sl no. 4 in affidavit not correct. Annexure 3 and 4 not reflected in

				averments.Nomnclature not correct in affidavit
139	D-BLAPL/29272/2025	RAJIB LOCHAN PATTNAIK	2025-09-22	14-NOT PROPERLY INDEXED.
140	D-CONTC/36717/2025	ADV.	2025-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-WP(C)/39130/2025	CHOUDHURY BINGYANSIS MOHAPATRA	2025-09-22	30-OTHER DEFECT (IF ANY) 1.Copy not served on S.C.(T).2.District of the petitioner in cause title does not tally with the affidavit.
142	D-CRLA/28125/2025	SATYAPADA SHARMA	2025-09-22	Name and address of the victim/Informant shall not be reflected in the petitio as per standing order, then S.R.will be made..2As per index deposition no.14 not mentioned in the deposition.
143	D-WP(C)/38783/2025	TRILOCHAN BARIK	2025-09-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. No.of RSD under Annexure-1 does not tally with para-3 and Annexure-3 does not tally with Index.
144	D-ABLAPL/29396/2025	JNYANANANDA PANDA	2025-09-22	1. page no 9 not legible
145	D-BLAPL/28957/2025	PULAKESH MOHANTY	2025-09-22	P.S. case incorrectly mentioned in Synopsis,para-1, para-8 and prayer portion of the petition.
146	D-WP(C)/38211/2025	AKSHAYA KUMAR PANDEY	2025-09-22	1.Age of the Petitioner differ in Cause Title as well as Affidavit.
147	D-ITA/37473/2025	SUBASH CHANDRA MOHANTY,SR.S.C	2025-09-22	Addressed of the Honble C.J. not correctly furnished. 2.Dated 05.08.2024 and dated 18.01.2022 mentioned in the Para-1 and Para-3 body of the Appeal does not tally with the under Anx-1 and Anx-2.3.Ground of the appeal not furnished.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 22-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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